

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**IA No. 1441 of 2018 in**  
**DFR No. 2958 of 2018**

**Dated : 22<sup>nd</sup> October, 2018**

**Present: Hon'ble Mr. Justice N.J. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**Paschim Gujarat Vij Company Limited**

**.... Appellant(s)**

**Vs.**

**M/s Welspun Corp. Limited & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : -

**ORDER**

Issue notice to the respondents returnable on **22.11.2018**. Dasti in addition is permitted.

List the matter on **22.11.2018**.

**(S.D. Dubey)**  
**Technical Member**  
Pr/kt

**(Justice N.K. Patil)**  
**Judicial Member**